

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 214/TT/2013

- Subject:** Approval of transmission tariff for (i) 220 kV line Chittoor-Thiruvalam, (ii) 220 kV line from Gooty-Bellary, (iii) 220 kV line from Sulurpet-Gummidipundi and (iv) 220 kV line from Tandur-Sedam in Southern Region.
- Date of Hearing:** 4.6.2015
- Coram:** Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
- Petitioner:** Transmission Corporation of Andhra Pradesh Limited
- Respondents:** Karnataka Power Transmission Corporation Limited and 2 others
- Parties present:** Shri S. Vallinayagam, Advocate, TTCL
Ms Swapna Seshadri, Advocate, KPTCL

Record of Proceedings

The learned counsels for Tamil Nadu transmission Corporation Limited and Karnataka Power Transmission Corporation Limited requested two weeks time to file their reply.

2. The Commission directed the respondents to file their reply by 25.6.2015 and the petitioner to file its rejoinder, with a copy to the respondents, on affidavit by 5.7.2015.
3. The Commission further observed that due date of filing the information should be complied with and information received after due date shall not be considered while passing the order.
4. Subject to the above, Commission reserved the order in the petition.

By Order of the Commission

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(T. Rout)
Chief (Legal)

